

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 608 OF 2017 IN  
APPEAL NO. 243 OF 2017 &  
IA NOS. 657 & 708 OF 2017**

**Dated: 23<sup>rd</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**The Tata Power Company Limited**

**... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. C. S. Vaidyanathan, Sr. Adv.  
Mr. Abhishek Munot  
Mr. Kunal Kaul  
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. S. Venkatesh for R-1  
  
Mr. Hasan Murtaza for R-2  
  
Mr. S. B. Upadhyay, Sr. Adv.  
Mr. Sakya Singha Chaudhuri  
Mr. Avijeet Lala  
Ms. Shikha Pandey  
Mr. Shantanu Singh *for MMIA*  
  
Mr. R. Dubal  
Ms. Somya Rathore for R-4

**ORDER**

List the matter for further hearing on **09.11.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/tpd*